

(a) whether mining implements were imported from foreign countries for the Neiveli project during the current year;

(b) if so, the countries from where they were imported; and

(c) the cost of the materials?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) Yes

(b) and (c) Mining equipment were imported as follows —

Country	Cost
(i) from UK	Rs 25 lakhs
(ii) from USA	Rs 20 lakhs
<b>TOTAL</b>	<b>Rs 45 lakhs</b>

#### Survey of Krishna District

**833. Shri M. V. Krishna Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether the Jaggaiahpet area in Krishna District, Andhra Pradesh has been surveyed,

(b) what are the minerals found in that area, and

(c) the quantity thereof?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) The area was surveyed by the Geological Survey of India in 1952-53, 1953-54 and 1954-55

(b) Iron ore and Limestone

(c) The reserves of iron ore as estimated by the Geological Survey of India are 1,325,000 tons and of limestone 26,900,000 tons

#### Social Welfare Institutions in Assam

**834. Shrimati Maftda Ahmed:** Will the Minister of Education and Scientific Research be pleased to state the amount of grant-in-aid given by the Central Social Welfare Board to each of the Social Welfare Institutions in Assam during 1956-57?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** A statement giving the requisite information is laid on the Table of the Lok Sabha [See Appendix III annexure No 83]

#### Re-finance Corporation

**835. Shri Manabendra Shah:** Will the Minister of Finance be pleased to state ,

(a) whether the Re-finance Corporation has been set up , and

(b) if so, what are its functions?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) No, Sir Not yet

(b) The primary function of the proposed Corporation will be to augment resources for the use of medium-sized industrial units in the private sector. The Corporation will, for this purpose, provide re-lending facilities against loans given by banks to such medium sized concerns

#### Indian Air Force Trainees

**836. Shri D. C. Sharma:** Will the Minister of Defence be pleased to state

(a) the number of Indians sent abroad for Air Force Training during 1956-57 and 1957-58 so far, and

(b) the names of the countries where they have been sent?

**The Deputy Minister of Defence (Sardar Majithia)** (a) 1956-57 204  
1957-58 (up to 31-7-1957) 82

(b) UK, USA, France and Italy

#### Sanchi

**837. Shri D. C. Sharma:** Will the Minister of Education and Scientific Research be pleased to state

(a) the amount spent on the maintenance of Sanchi during 1956-57, and

(b) the amount to be spent during 1957-58 ?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):**

- (a) Rs. 33,515/-  
(b) Rs 52,900/-

#### **Undertrial prisoners in Manipur Jail**

**838. Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the number of undertrial prisoners detained in the Manipur Jail at present,

(b) the number of such prisoners detained for over three months and over six months respectively, and

(c) whether any steps have been taken to expedite their cases?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) 86

(b) Thirteen over three months and seven over six months

(c) Every effort is made to dispose of all cases as speedily as possible

#### **Agricultural Loans**

**840 Dr. Ram Subhag Singh:** Will the Minister of Finance be pleased to state

(a) the total amount of loan sanctioned so far by the National Agricultural Credit (Long Term Operations) Fund to State Governments since its establishment and

(b) what amount of the sanctioned loans have so far been drawn by the State Governments?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b) Since the establishment of the Fund on the 3rd February, 1956 loans amounting to Rs 289 70 lakhs were sanctioned upto 31st July, 1957 including Rs. 21.50 lakhs sanctioned in 1957-58. Out of this amount Rs 160 45 lakhs was drawn by the State Governments during 1956-57

#### **Dead Rent**

**841. Shri Matin:** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether Government are aware that lease-holders holding vast coal-bearing areas have to pay huge amount as minimum or Dead Rent annually to the respective State Governments concerned who are now their head lessors,

(b) whether Government propose to compensate holders of virgin coal-bearing areas who, though desirous of working their properties, are nevertheless prevented from doing so by the Coal Board, and yet are not eligible for compensation under the Coal Bearing (Acquisition and Development) Act, not being included in the final acquisition programme of Government, and

(c) whether any interim compensation is under contemplation to be paid to lease holders whose areas are not to be taken over by Government though large expenditure has been incurred over past prospecting, acquisition procedure and minimum royalties?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) Information regarding the amounts is not readily available. Collection of the information will involve time and labour not commensurate with its utility

(b) No. The Coal Board gives opening permission according to rules. Any refusal to give such permission will not entitle the party to compensation from Government. Government also may not be interested in acquiring that land under the Coal Bearing Areas (Acquisition & Development) Act for the public sector

(c) No. The question does not arise

#### **स्टाफ कार**

**द्वार श्री सरजू पाण्डे :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के प्रत्येक मंत्री के पास स्टाफ कारो को मिलाकर कितनी कारे हैं, और